

During the visit of Hon'ble External Affairs Minister to Beijing in April, 2010, the Chinese Foreign Minister shared information about construction activity at the Zangmu hydropower station which was widely reported in the Indian media. He stated that Zangmu is a small project with its main function being generation of power and not water supply. He also stated that the power station will not store and regulate the volume of water and this would not have an adverse impact on the downstream areas.

(c) and (d) If the water from the water resources projects in Tibet is diverted into some other basin in China then it may affect the quantity of flow of water in downstream areas in India during the lean season. However, if the water is released back in the same river after generation of electricity, then the effect on flows of water downstream may not be significant. However, Government is keeping a constant watch on all developments in this regard.

Polabharm National Project

441. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Polabharm National Project in Andhra Pradesh may submerge many tribal villages of Orissa; if so, whether the Forest Act has been violated while implementing Polabharm National Project;

(b) the parameters to declare any irrigation project as National Project, along with the details of the National Projects declared till today, State-wise and funds released;

(c) whether Orissa Government has recommended some irrigation projects to be declared as National Projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The Polavaram project of Andhra Pradesh has not been included in the scheme of National Project so far. The project may submerge territories in Orissa and Chhattisgarh States due to construction of dam across river Godavari. The Government of Andhra Pradesh has proposed construction of protective embankment with adequate drainage and pumping arrangements along the rivers Sabari and Sileru in the territories of Orissa and Chhattisgarh to prevent any submergence as per Award of Godavari Water Dispute Tribunal-1980.

The Government of Andhra Pradesh has already obtained Forest Clearance from the Ministry of Environment and Forest.

(b) The parameters/criteria for selection of National Projects as per guidelines of the scheme of National Projects are as under :

- (i) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (ii) Inter-state projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc, including river interlinking projects.
- (iii) Intra-state projects with additional potential of more than 2.00 lakh hectares and with no dispute regarding sharing of water and where hydrology is established.

The details of the National Projects declared so far along with funds released for them under the scheme of National Project are given in the Statement (See below).

(c) and (d) The Orissa Government has submitted proposal of Rengali Irrigation project for inclusion in the scheme of National Projects. The proposal has been examined and the State Government has been requested to get the latest estimated cost approved from the Planning Commission for components of the project to be included in the scheme of National Project.

Statement

Details of the projects declared as National Projects

Sl. No.	Name of the Project	1) Irrigation (ha.) 2) Power (MW) 3) Storage (MAF)	State	Latest Estimated cost (Rs. In crore)	Central Assistance provided under scheme of National Projects (Rs. In crore)
1	2	3	4	5	6
1	Teesta Barrage	1) 9.23 lakh 2) 1000 MW 3) Barrage	West Bengal	2989.61	0
2	Shahpur Kandi	1) 3.80 lakh 2) 300 MW 3) 0.016 MAF	Punjab	2285.81	10.8
3	Bursar	1) 1 lakh (indirect) 2) 1230 MW 3) 1 MAF	J&K	7500	0

1	2	3	4	5	6
4	2nd Ravi Vyas Link	Harness water flowing across border of about 3 MAF	Punjab	4000	0
5.	Ujh multipurpose project	1) 0.32 lakh ha 2) 280 MW 3) 0.66 MAF	J&K	1400	0
6.	Gyspa project	1) 0.50 lakh ha 2) 240 MW 3) 0.6 MAF	HP	1200	0
7.	Lakhvar Vyasi	1) 0.49 lakh 2) 420 MW 3) 0.325 MAF	Uttranchal	4620	0
8.	Kishau	1) 0.97 Lakh 2) 600 MW 3) 1.04 MAF	HP/Uttranchal	7156	0
9.	Renuka	1) Drinking water 2) 40 MW 3) 0.44 MAF	HP	3572	0

1	2	3	4	5	6
10.	Noa-Dehang Dam Project	1) 8000 ha. 2) 75 MW 3) 0.26 MAF	Arunachal Pradesh	800	0
11.	Kulsi Dam Project	1) 23,900 ha. 2) 29 MW 3) 0.28 MAF	Assam	800	0
12.	Upper Siang	1) Indirect 2) 9500 MW 3) 17.50 MAF 4) Flood moderation	Arunachal Pradesh	8500	0
13	Gosikhurd	1) 2.50 lakh 2) 3 MW 3) 0.93 MAF	Maharashtra	7777.85	1805.28
14	Ken Betwa	1) 6.46 lakh 2) 72 MW 3) 2.25 MAF	Madhya Pradesh	4100	0